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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

O.A.No.155/96
M.A. No.149/96

Date of decision 24-1-1996

Hon'ble Shri N.V.Krishnan, Acting Chairman
Hon'ble Smt.Lakshmi Swaminathan, Member (J)

1. Shri Amitabh Ghai,
s/o Lt.Sh.Yogender Lal Ghai,
C-48/73, Pkt.13, Janakpuri,
New Delhi.

2. Sh. Budh Prakash,
s/o Lt.Shri Hiralal,
D-1st/98, Madangir, New Delhi.

3. Sh. Rajesh Kumar Arora,
s/o Sh.O.P.Arora,
I-214, Sarojini Nagar,
New Delhi.

4. Sh. Manoj Bhatia,
s/o Sh.B.S. Bhatia,
UU-47, Vishakha Enclave,
Pitampura, Delhi.

... Applicants

(By Advocate : None)

Vs.

Staff Selection Commission
through its Chairman,
Block No.12, CGO Complex,
Lodhi Road, New Delhi.

... Respondent

(By Advocate None)

ORDER (ORAL)

(Hon'ble Shri N.V. Krishnan, Acting Chairman)

Neither the applicant No.1 nor the applicant No.2
in respect of whom the application is to be considered is
present today though called twice. They were required to
file an affidavit in respect of averments made by them.
Since none is present, we dismiss this application in
default.

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(Smt.Lakshmi Swaminathan)
Member (J)

N.V.Krishnan
(N.V.Krishnan)
Acting Chairman

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